

S.No.21

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
14-09-2023 AT 10:30 AM

CP (IB) No. 393/95/HDB/2022
u/s. 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

VS

Mr. Manchala Chandraiah
(M/s. Maruthi Tubes Private Limited)

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

As the connected matters are pending before the Hon'ble Supreme Court of India, matter adjourned to 03.11.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)